ANNEXURE 5															
Name of the corporate debtor: BRG IRON & STEEL COMPANY PVT. LTD; Date of commencement of liquidation: 03rd February 2020; List of stakeholders as on : 28.02.2021															
Sl. No.	Details of Claimant			Details of claim received		List of operational creditors (Government dues) Details of claim admitted					A	Amount of			
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes /No)	% share in total amount of claims admitted	continge nt claim	any mutual	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	EMLOYEES' STATE INSURANCE CORPORATION	YES	File no. BRG/SD/19-20/01	2/19/2020	5,334.00	5,334.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	NOT APPLICABLE
2	DEPUTY COMMISSIONER OF CT & GST	YES	File no. BRG/SD/19-20/02	2/26/2020	2,140,467,170.00	2,140,467,170.00	vat & Cst payment	NOT APPLICABLE	NOT APPLICABLE	14.83	-		-	-	NOT APPLICABLE
3	The Principal Commissioner of Customs	YES	File no. BRG/SD/19-20/03	2/29/2020	475,063.00	475,063.00	Custom duty	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	NOT APPLICABLE
4	The Commissioner of Commercial Taxes, Govt.of West Bengal	YES	File no. BRG/SD/19-20/04	3/3/2020	448,502,375.00	448,502,375.00	vat & Cst payment	NOT APPLICABLE	NOT APPLICABLE	3.11	-	-	-	-	NOT APPLICABLE
5	Deputy Commissioner of Income Taxes, CT 2(3) KOL	YES	File no. BRG/SD/19-20/05	3/3/2020	11,842,755,125.00	11,842,755,125.00	Income tax	NOT APPLICABLE	NOT APPLICABLE	82.06	-	-	-	-	NOT APPLICABLE
					14,432,205,067.00	14,432,205,067.00				100.00					